[5 December, 2005]

**RAJYA SABHA** 

मैं सदन की कार्यवाही दोपहर 12.00 बजे तक के लिए स्थगित करता हूं।

The House then adjourned at fifteen minutes past eleven of the clock.

The House re-assembled at twelve of the clock.

[MR. DEPUTY CHAIRMAN in the Chair.]

## WRITTEN ANSWERS TO STARRED QUESTIONS

## Kendriya Vidyalaya in Buxar

†\*161. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

the details of the construction stage of the Kendriya Vidyalaya building situated in Buxar, Bihar;

whether it is a fact that the above school is running in little space lacking in basic facilities for the students;

the action being taken to upgrade this school to the Senior Secondary level; and

the measures being taken to make an angements for computer class, playground and other necessary facilities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No building is under construction.

The present building, which has been made available by the Distt. Administration is inadequate.

This is not contemplated at present.

Construction of a building with necessary facilities can be planned only after State Government transfers necessary land for the purpose, free of cost.

## **Discrimination of minorities**

\*162. SHRIMATI BIMBA RAIKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Minority Commission has alleged that minorities are discriminated against by the academic bodies like UGC, CBSE and AICTE in the matter of reservations in educational institutions and also in

<sup>†</sup>Original notice of the question was received in Hindi.

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employment in educational bodies/institutions;

if so, whether Government would consider bringing in a legislation for reservation of minority communities both for admission into/employment in the educational bodies/colleges; and

whether the Government have also proposed strengthening of madrasa system of education for minorities by providing them funds to modernize the infrastructure and curriculum?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Standing Committee set up by the National Monitoring Committee on Minority Education has recently submitted its Annual Report in which it has been observed that in several major educational institution such as the University Grants Commission (UGC), All India Council for Technical Education (AICTE), National Council for Teacher's Education (NCTE), Central Board of Secondary Education (CBSE), Maulana Azad Foundation, etc., which there is an under representation of members of the minority community. No allegation of discrimination as such has been made, though a lack of sensitivity has been reported. The question of reservation for members of the minorities communities for admission into or employment in educational institutions is a much larger question which is not presently under the consideration of the Government.

An Area Intensive & Madrasa Modernisation Programme (AIMMP) is being implemented by the Government in the 10th Plan. Under the Scheme, the Central Government provides 100% financial assistance to voluntary organisations through the State Governments of the following:

Salary to two teachers per Madrasa @ Rs. 3000/- per month per teacher for teaching Science, Mathematics, English and Social Studies;

A one time grant of Rs. 7000/- per Madrasa for purchase of science/ maths kits; and

A one time grant of Rs. 7000/- per Madrasa for book banks and strengthening of libraries.

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